

Facsimile, the news agencies can continue to extend their services to Small & Medium Newspapers, without any further increase in rates.

3. The State Government may be asked to set the bus schedules in such a manner as to facilitate the requirements of the Small & Medium Newspapers also.
4. The facility of despatch of Newspaper under monthly account System of the railways is given to Newspaper Agencies as and whom such a request is made by them subject to fulfilment of necessary formalities.
5. Since the declaration of Small and Medium newspaper as a small scale industry would not be feasible some of the relevant concessions available to Small Scale Industries should be extended to small and medium newspapers.
6. The availability of loans for second-hand equipment and machinery for printing presses from the nationalised Banks on the concessional terms as is now available to the new printing presses, be considered by the Ministry of Finance.
7. The existing ceiling of Rs. 35 lakh may be increased to Rs. 60 lakh so that Small and Medium newspapers could meet their requirement of modernisation. This ceiling may be raised as and when the Govt. raise the ceiling of the SSI units.
8. State Governments may be requested to consider allotment of

suitable accommodation on a priority basis to the Small and Medium Newspapers.

9. UNI and PTI should consider extending their service at concessional rates to help Small and Medium Newspapers to supplement their modernisation efforts.
10. The State Governments may amend the accreditation rules to enable the Editors of Small newspapers at the Distt. hqrs. level to not accreditation.
11. The maintain status quo regarding slow-speed bulletin in regional languages by AIR.

#### *Publication of a Compendium*

The Committee took note of the fact that various Government agencies are providing a number of concessions/facilities to the small and medium newspapers. Many newspapers of these categories are not aware of these facilities. The Committee suggests that the Ministry of Information & Broadcasting may bring out periodically a Compendium of the concessions/facilities extended to the Small and Medium newspapers so that even newspapers published from the remotest corner of the country are aware of the concessions/facilities available to them.

[English]

#### **Formation of Secular Force**

391. SHRI CHHEDI PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether ex-servicemen have formed a secular force as reported in the Hindustan dated January 5, 1991;

(b) if so, whether the Government propose to utilise this force against communalism and religious fundamentalism;

(c) whether the Government have received any representation for granting recognition to this force; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER AND STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government has seen the news item to this effect.

(b) No Sir, there is no such proposal.

(c) No Sir.

(d) Does not arise.

[*Translation*]

#### Facilities to Participants to Goa Liberation Movement

392. SHRI PAYRELAL KHANDELWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to provide facilities to the participant of Goa Liberation Movement at par with freedom fighters; and

(b) if so, the time by which these facilities

are likely to be provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER AND STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The participants of Goa Liberation Movement are also entitled for all the facilities enjoyed by other Freedom Fighters Subject to their satisfying the eligibility criteria as laid down in the Swatantra Sainik Samman Pension Scheme.

#### Losses suffered by Cement Corporation of India

393. SHRI PYARELAL KHANDELWAL: Will the PRIME MINISTER be pleased to state:

(a) the total loss suffered by Cement Corporation of India during the last three years, year-wise;

(b) the details thereof unit-wise and the reasons therefor; and

(c) the action taken in the matter?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). A statement given below. The losses were due to higher cost of inputs and lower availability of power, wagon and coal, and also on account of higher wages and heavy burden of interest and depreciation due to New Projects. The Company expects to end up the current year 1990-91 with cash profit.